

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/22/2023
NAME OF THE COMPANY	Nandi Irrigation systems Ltd
NAME OF THE PETITIONER(S)	Rishabh TriExim LLP
NAME OF THE RESPONDENT(S)	Nandi Irrigation systems Ltd
UNDER SECTION	9 of IBC

ORDER

Both the Counsel present. Counter filed. At request of the Mr. Amir Bavani Counsel for the Petitioner, for filing rejoinder, post on 04.07.2023, as a last chance.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)